

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-04-2024 AT 10:30 AM**

**CP(IB) No. 363/7/HDB/2020  
IA (IBC) 1176/2022  
IN CP(IB) No. 363/7/HDB/2020  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

India Infrastructure Finance Company Ltd

**...Financial Creditor**

**AND**

Ind-Barath Power Infra Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 1176/2022**

Learned Counsel Mr Harshit Ratra, for applicant

Learned Counsel Mr Amir Bavani, for respondent present through Video Conference. Matter passed over.

Matter called again.

Call on 05.04.2024. Let the applicant be present on the next hearing date.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**